

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.97/1994

Monday this the 24th day of January, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Muraleedharan K.V.
Eravil,
P.O. Pilocode,
Kasaragod district.

.. Applicant

By Advocate Mr.M.Ramesh Chander

vs.

1. Superintendent of Post Office,
Kasaragod.
2. Sub Divisional Inspector of Post Offices,
Nileswar Sub Division, Nileswar-671 314.
3. Union of India represented by Secretary,
Ministry of Communications, Sanchar Bhavan,
New Delhi.
4. P.V.Karunakaran,
H.No.Ward No.2541, Kookanam,
P.O.Karuvalur. .. Respondents

By Advocate Mr.C.Kochunni Nair(rep.)

ORDER

CHETTUR SANKARAN NAIR(J),VICE CHAIRMAN:

Applicant claims preference over fourth respondent, in the matter of appointment as Extra Departmental Delivery Agent-I at Pilocode Post Office. Standing Counsel for respondents submits that fourth respondent obtained a higher ranking at the regular selection, and that he was appointed for that reason.

2. We find no error apparent on the face of the record. If the applicant so desires, he will be free to challenge the appointment on its merits before the Chief Post Master General.

Dated the 24th January, 1994.


P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN